

Name of the corporate debtor: Nakoda Limited; Date of commencement of Liquidation: 8th February, 2023; List of Stakeholders as on: 9th April, 2023

List of Unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Indian Overseas Bank Hongkong	10.03.2023	2,594,355,716	2,594,355,716	Financial Creditors	NO	NO	No	3.71%	No	--	--	--	
2	CANARA BANK	10.03.2023	3,381,810,621	3,381,810,621	Financial Creditors	NO	NO	No	38.00%	No	--	--	--	
3	UCO Bank, Hongkong	10.03.2023	436,532,143	436,532,143	Financial Creditors	NO	NO	No	0.62%	No	--	--	--	
4	Indian Overseas Bank	11.03.2023	252,200,000	252,200,000	Financial Creditors	NO	NO	No	7.08%	No	--	--	--	
5	IFCI Venture Capital Funds Limited	NA	281,680,257	281,680,257	Financial Creditors	NO	NO	No	0.40%	No	--	--	--	
			6,946,578,737	6,946,578,737										



Ravindra Kumar Goyal

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Liquidator of Nakoda Limited
IBBI Reg. No. IBBI/ IPA-001 /IP-P-02019/
Reg. Address: Eden I - 807, S G Highway, Godrej Garden City,
Godrej Garden City, Jagat Pura, Ahmadabad, Gujarat-382470
Email id: liquidation.nakoda@gmail.com
AFA Valid Upto 06/06/2023